

14973 Papers laid on the Table VAISAKHA 15, 1881 (SAKA) Appropriation (No. 3) Bill 14974

where we can ventilate our grievances. That is why I wanted to draw the attention of the House to the serious famine conditions prevailing in the State resulting in starvation deaths.

Mr. Speaker: Order, order. He cannot go on like this. He will kindly resume his seat.

I know Tripura is directly administered by the Centre, but all the same, every small thing which he imagines or which comes to his notice cannot be the subject matter of an adjournment motion here. Notwithstanding the fact that the direct responsibility is that of the Centre, I am not bound to allow anything which the hon. Member thinks is important, which I do not think is important. I have disallowed the adjournment motion.

Shri Dasaratha Deb: People are dying there of starvation. Four people have already died, and some people have been taken to hospitals. The people there are living on bamboo shoots and wild potatoes. You are still feeling it is a small thing. It is a very big thing, people are dying there

Mr. Speaker: Papers to be laid on the Table

PAPERS LAID ON THE TABLE

AUDIT REPORT OF CENTRAL GOVERNMENT

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy of Audit Report, 1949 of the Central Government under Article 151(1) of the Constitution and the Finance Accounts, 1947-48. [Placed in Library, See No. LT-1407/59].

*Published in the Gazette of India Extraordinary, Part II—Section 2, dated 5th May, 1950.

REPORT OF ad hoc COMMITTEE ON RAW MATERIAL RESOURCES FOR PAPER INDUSTRY

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of the Report of the Ad hoc Committee set up to survey the available surpluses of Cellulosic Raw Material for the Paper Industry. [Placed in Library, See No. LT-1408/59].

GOVERNMENT RESOLUTION ON RECOMMENDATIONS OF ALCOHOL COMMITTEE

Shri Manubhai Shah: I beg to lay on the Table a copy of Resolution No. CH(I)-33(3)/57 dated the 23rd April, 1950 issued by the Government on the recommendations of the Alcohol Committee. [Placed in Library, See No. LT-1409/59].

COMMITTEE ON SUBORDINATE LEGISLATION

FIFTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Fifth Report of the Committee on Subordinate Legislation.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-FIFTH REPORT

Sardar A. S. Saigal (Janjgir): I beg to present the Forty-fifth Report of the Committee on Private Members' Bills and Resolutions.

APPROPRIATION (NO 3) BILL,* 1950

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the